

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 2538

Dated, Khowai, the 4<sup>th</sup> June, 2019

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

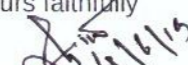
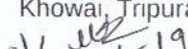
Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of MAY, 2019 under the Jurisdiction of Khowai Judicial District

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(Consolidated) report for the month of may, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	165	9	269	41	0	0	434	50
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	58	2	131	62	691	554	880	618
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	31	7	115	12	548	45	694	64
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	20	4	73	47	351	97	444	148
<b>Total=</b>	<b>274</b>	<b>22</b>	<b>588</b>	<b>162</b>	<b>1590</b>	<b>696</b>	<b>2452</b>	<b>880</b>

Yours faithfully  
  
(P.K. DATTA)  
District & Sessions Judge  
Khowai, Tripura  
OLC   
4-6-19